



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.10.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 30.10.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2095 of 2024	Rohit Kumar Singla Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.	Eshna Kumar	Praful Jindal
		With		
2.	Comp. App. (AT) (Ins) No. 2096 of 2024 & I.A. No. 7657, 7816 of 2024 (With Defects)	Krishna Kumari Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.	Eshna Kumar	Akash Mohan

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar